

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3646-3647/2017

HINDUSTAN AERONAUTICS LIMITED

Appellant(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS.

Respondent(s)

Date : 04-03-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr. T. V. S. Raghavendra Sreyas, AOR

For Respondent(s)

Mr. Anurag Kishore, AOR
Mr. Gunnam Venkateswara Rao, AORUPON hearing the counsel the Court made the following
O R D E R

Mr. T.V.S. Raghavendra Sreyas, learned counsel for the appellant submits that Mr. V. Giri, learned senior counsel who is leading him in the matter is in personal difficulty.

As prayed, not for today.

The matter to retain its position.

(DEEPAK SINGH)
COURT MASTER (SH)(BEENA JOLLY)
COURT MASTER (NSH)